

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP No.129/2015
OA NO.1197/2014**

This the 11th day of August,2015

**HON'BLE SHRI SUDHIR KUMAR, MEMBER (A)
HON'BLE SHRI RAJ VIR SHARMA, MEMBER (J)**

Shri Krishan Pal aged about 24 ½ years
 S/o Shri Rampal Singh presently terminated
 Gp 'C' Cadre (MTS) employee while holding
 'Appointment' against the post of chowkidar in
 The Estt. Of GE (South) Meerut a Subordinate
 Establishment of CWE Under HQCE Bareilly
 Zone E-in-C's Branch AHQ Ministry of Defence
 R/o Gali No.1 Krishna Colony, Rohtak Road
 Meerut (U.P.). .. Petitioner

(By Advocate: Sh.V.P.S.Tagi)

Versus

1. Shri R.K. Mathur, IAS
 Secretary Ministry of Defence
 Union Govt. of India,
 South Block, New Delhi-110001
2. Lt.Gen. J. Sikand
 Engineer-in-Chief,
 E-in-C's Branch
 AHQ Kashmer House, Rajaji Marg,
 New Delhi-110011
3. Brigadier Deepak Sharma
 CE HQ CC
 Mahatma Gandhi Marg
 Lucknow PIN-900450
 C/o 56 APO
4. The Brigadier Manu Malhotra
 CE HQ MES Bareilly Zone
 Sarvatra Bhawan, Station Road
 Bareilly PIN-900496
 C/o 56 APO
5. Shri T. Madhukar Rao
 IDSE SE
 CWE MES
 29J The Mall

Meerut Cantt-250001. Respondents

(By Advocate: Shri Hilal Haider)

Order (oral)

Per Sudhir Kumar, Member (A)

At the outset, learned counsel for the petitioner seeks leave & permission to withdraw the CP, which permission is granted.

2. Accordingly, the CP is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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